

**Recommendations of Dr. Gopal
Singh Panel on Minorities**

288. SHRI G. M. BANATWALLA : Will the Minister of WELFARE be pleased to refer to the reply given to the Unstarred Question No. 666 on 11th November, 1987 regarding re-commendations of Dr. Gopal Singh Panel on Minorities and state :

(a) whether Government have finalised its reactions and taken final decision on the recommendations of Dr. Gopal Singh Panel on Minorities;

(b) if so, the details thereof;

(c) the main recommendations of the High Power Panel on minorities headed by Dr. Gopal Singh; and

(d) if the decisions have not been finalised the steps if any, taken to expedite the decisions especially in view of the fact that it is now more than four years since the report has been submitted to Union Government ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) to (d). The matter is still under consideration of the Government.

US Aid to Pakistan

289. SHRI INDRAJIT GUPTA :
DR. B L. SHAILESH :
SHRI BHATTAM SRIRAMA
MURTY :
SHRI MAHENDRA SINGH :
SHRI KRISHNA SINGH :
SHRI PRAKASH CHANDRA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether US President has signed the Symington and Solarz amendment waivers clearing the 480 million dollar US military and economic aid to Pakistan; and

(b) if so, the details thereof and Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes Sir, except that the US assistance Package for Pakistan amounts to \$ 580 million (approximately) for the financial year ending in September, 1988.

(b) The waiver which was signed on January 15, 1988, is valid until April, 1990.

Government deeply regret that another waiver has been granted to Pakistan from US non-proliferation laws despite mounting evidence of the non-peaceful dimensions of its nuclear programme. Government are also seriously concerned about the negative implications of these developments for global non-proliferation efforts.

[Translation]

**Circulation of Sarkaria Commission
Report to States**

290. SHRI HARISH RAWAT :
SHRI ANANDA PATHAK :
SHRI PURNA CHANDRA
MALIK :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to circulate the Report of the Sarkaria Commission to the State Governments to elicit their opinion;

(b) if so, when; and

(c) whether any time-limit has been given to the States to furnish their views ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): (a) and (b). Copies of the report of Sarkaria Commission on Centre-State relations have been sent to State Governments.

(c) The State Governments have been requested to furnish their views by 30th April, 1988.